

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

LOK SABHA
UN-STARRED QUESTION NO. 3508
TO BE ANSWERED ON 08.08.2017

Environmental Clearance

3508. SHRI C.S. PUTTA RAJU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the number of operational mines in Karnataka closed due to non-availability of environmental clearance;

(b) whether the National Green Tribunal has sought clarification from the State Government before closing down the mines and if so, the details thereof;

(c) the steps taken by the Government to address the issue of job crisis likely to be faced by the workers due to such closure; and

(d) whether the Government has any plan to facilitate the process of environmental clearance so that the mining activities could be restarted in the State and if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) : As informed by the Karnataka State Pollution Control Board (KSPCB), no operational mines have been closed by KSPCB due to non-availability of Environment Clearance.

(b) to (d) : Does not arise in view of (a)